# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

### LOK SABHA UNSTARRED QUESTION No.712 TO BE ANSWERED ON 01.03.2016

#### Revival and Restructuring of Sick PSUs

#### 712. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has issued any guidelines for revival and restructuring of ailing and weak Central Public Sector Enterprises (CPSEs) which may include disinvestment, privatisation or closure options for these sick/incipient sick CPSEs;
- (b) if so, the details of CPSEs in respect of which the Government has suggested revival;
- (c) whether the Government has any proposal for any high priority CPSE, a comprehensive financial restructuring plan comprising various methods of financing with minimum and unavoidable viability gap funding in the strategic national interest;
- (d) if so, the details thereof; and
- (e) whether time bound programme for revival and reporting action has been framed and if so, the details thereof?

#### **ANSWER**

## THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI G.M.SIDDESHWARA)

- (a): Yes, Madam. Department of Public Enterprises has issued guidelines on 29.10.2015.
- (b) to (e): The responsibility for addressing the sickness of Central Public Sector Enterprises (CPSEs) lies with the concerned administrative Ministries/ Departments. The administrative Ministries/ Departments monitor the sickness of CPSEs functioning under their control and take timely redressal measures. The administrative Ministries/ Departments are also responsible for formulating revival/ restructuring/ closure road map for sick CPSEs as per the guidelines within three months from the issue of the guidelines in case of existing sick CPSEs and within nine months from the end of the financial year for a CPSE becoming sick subsequently.

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